

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 201, 202 & 203 of 2010**

**Dated: 13<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Reliance Infrastructure Limited .... Appellant (s)**

**Versus**

**M.E.R.C. & Ors. .... Respondent (s)**

Counsel for the Appellant (s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

**ORDER**

At the request of the learned counsel for the appellant, post the matter on **13<sup>th</sup> January, 2012** for hearing .

**( P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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